NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **06.08.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)**
10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 07/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025	Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr.	Mr. Ajesh Kumar S	Mr. ML Ganesh- R1
2.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023 For Urgent Hearing IA No. 164/2025	Shashi Galada Shareholder-Director of Galada Power and Telecommunication Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP of Galada Power and Telecommunication Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan R2
3.	Comp App (AT) (CH) No. 46/2025 For Stay IA No. 554 & 555/2025 For Additional Docs. IA No. 556/2025	Ras Al Khaimah Investment Authority (RAKIA) Vs Tianish Laboratories Pvt. Ltd. & Anr. **WITH**	Ms. Niyati Gandhi	Mr. Naresh Kumar Sangam For Caveator
4.	Comp App (AT) (CH) No. 47/2025 For Direction IA No. 557/2025	Ras Al Khaimah Investment Authority (RAKIA) Vs Tianish Laboratories Pvt. Ltd. & Anr.	Ms. Niyati Gandhi	Mr. Naresh Kumar Sangam For Caveator

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No.1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan R1, R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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